

- (a) (i) Review by the Government of the working of the Karnataka Cashew Development Corporation Limited, Mangalore, for the year 1993-94.
- (ii) Annual Report of the Karnataka Cashew Development Corporation Limited, Mangalore, for the year 1993-94, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-2065/97]

- (b) (i) Review by the Government of the working of the Karnataka Cashew Development Corporation Limited, Mangalore, for the year 1994-95.
- (ii) Annual Report of the Karnataka Cashew Development Corporation Limited, Mangalore, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-2066/97]

- (c) (i) Review by the Government of the working of the Karnataka Cashew Development Corporation Limited, Mangalore, for the year 1995-96.
- (ii) Annual Report of the Karnataka Cashew Development Corporation Limited, Mangalore, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-2067/97]

**Employees' Deposit Linked Insurance (Amendment) Scheme, 1966 and Employees' Provident Fund (Second Amendment) Scheme, 1966 as published in Notification No. GSR-24 and 25 in Gazette of India dt. 11 January, 1997**

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : Sir, I beg to lay on the Table :-

A copy each of the following Notification (Hindi and English versions) under sub-section (2) of section 7 of the

**Employees' Provident Funds and Miscellaneous Provisions Act, 1952 :-**

- (i) The Employees' Deposit-Linked Insurance (Amendment) Scheme, 1996 published in Notification No. G.S.R. 24 in Gazette of India dated the 11th January, 1997.
- (ii) The Employees' Provident Fund (Second Amendment) Scheme, 1996 published in Notification No. G.S.R. 25 in Gazette of India dated the 11th January, 1997.

[Placed in Library. See No. LT-2068/97]

**Memorandum of Understanding between the Mazagaon Dock Ltd., Goa Shipyard Ltd. and Garden Reach Shipbuilders and Engineers Ltd. for the year 1997-98**

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : Sir, on behalf of Shri Mulayam Singh Yadav, I beg to lay on the Table :-

A copy each of the following papers (Hindi and English versions)

- (1) Memorandum of Understanding between the Mazagon Dock Limited and the Department of Defence Production and Supplies for the year 1997-98.

[Placed in Library. See No. LT-2069/97]

- (2) Memorandum of Understanding between the Goa Shipyard Limited and the Department of Defence Production and Supplies for the year 1997-98.

[Placed in Library. See No. LT-2070/97]

- (3) Memorandum of Understanding between the Garden Reach Shipbuilders and Engineers Limited and the Department of Defence Production and Supplies for the year 1997-98.

[Placed in Library. See No. LT-2071/97]

**Review of working and Annual Report of the Cement Corporation of India for the year 1995-96, Review and Annual Report of Delhi State Industrial Development Corporation Ltd., New Delhi for the year 1995-96**

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : Sir, I beg to lay on the Table :-